

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

Review Application No. 01 of 1997

In

Original Application No. 1368 of 1995

Allahabad this the 29/11 day of April 1997

Hon'ble Dr. R.K. Saxena, Member (J)
Hon'ble Mr. S. Dayal, Member (A)

Chandra Bhushan S/o Shri Ganga Sagar Srivastava,
R/o Village and Post Panika, District Deoria.

Applicant

By Advocate Sri Ashok Bhushan.

Versus

1. Union of India through the Secretary, Ministry of Environment and Forests, C.G.O. Complex, Lodi Road, New Delhi.
2. Union Public Service Commission, Dholpur House, New Delhi, through its Chairman.
3. State of Uttar Pradesh, through the Principal Secretary Forests, Van Anubagh-1, Secretariat, Government of Uttar Pradesh, Lucknow.

Respondents

O R D E R (By Circulation)

By Hon'ble Dr. R.K. Saxena, J.M.

This review application has been moved on the ground that the decision of the applicant having been found fit to be included in the select list on 27.11.1987, was not correct. He is claimed to have been found fit in the year 1984 and, therefore, the necessary directions to the respondents are sought.

2. We have gone through the judgment. In para 8

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of the judgment as was given in the counter-affidavit was re-produced. That was not the conclusion drawn by the Bench. There appears to be typographical mistake in the counter-affidavit which was filed on behalf of the respondents because in para 14, the year of select list was shown as 1984 but in para 18 it was stated that the applicant was selected on 27.11.87. The conclusion of the Bench that the applicant was selected on 27.11.1987 was, therefore, drawn. We do not see any ground to review the same, thus, the review application stands rejected.

Dayal
(S. Dayal)
Member (A)

D. K. Saxena
(Dr. R.K. Saxena)
Member (J)

/M.M./